

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1049/16/14]

- (v) (a) Forty-fourth Annual Report and Accounts of the Hindustan Paper Corporation Limited, Kolkata, along with that of its subsidiary companies, the Hindustan Newsprint Limited, Kottayam, Kerala; Nagaland Pulp and Paper Company Limited, Nagaland and Jagdishpur Paper Mills Ltd., Lucknow, Uttar Pradesh, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1256/16/14]

- (vi) (a) Sixty-second Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1053/16/14]

- (vii)(a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1047/16/14]

- (viii) (a) Forty-fourth Annual Report and Accounts of the Engineering Project (India) Limited (EPI), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1052/16/14]

**I. Notifications of the Ministry of Urban Development**

**II. Reports and Accounts (2013-14) of various companies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
AND THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN  
POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]:  
Sir, I lay on the Table :—

- I. A copy each (in English and Hindi) of the following Notifications of the

Ministry of Urban Development, under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:—

- (1) G.S.R. 758 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Carriage and Ticket) Rules, 2014, along with Explanatory Notes.
- (2) G.S.R. 759 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Notices of Accidents and Inquiries thereto) Rules, 2014, along with Explanatory Notes.
- (3) G.S.R. 760 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Procedure of Claims) Rules, 2014, along with Explanatory Notes.
- (4) G.S.R. 761 (E), dated the 29th October, 2014, publishing the Chennai Metro Railway (Procedure for Investigation of Misbehavior or Incapacity of the Claims Commissioner) Rules, 2014, along with Explanatory Notes.  
[Placed in Library. See No. L.T. 1156/16/14]
- (5) S.O. 2924 (E), dated the 17th November, 2014, assigning additional charge of the post of Claims Commissioner to Shri Satish Chandra, General Manager (Legal), Delhi Metro Rail Corporation Limited.  
[Placed in Library. See No. L.T. 1155/16/14]

II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Bangalore Metro Rail Corporation Limited (BMRCL), Bangalore, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 1158/16/14]
- (ii) (a) Annual Report and Accounts of the Delhi Metro Rail Corporation Limited (DMRC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 1157/16/14]

**Report of NCSC on Reservation in Judiciary, New Delhi and related papers**

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :—